

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/690/CHE/2021 IN IBA/386/2020  
NAME OF PETITIONER : J Karthiga (RP) of M/s Capricorn Food products India Ltd  
NAME OF RESPONDENT :  
SECTION : Regulation 40C of IBBI

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**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. T. Ravichandran through video conferencing mode.

Taking into consideration the pleadings of the Ld. Counsel for the Petitioner, the Application IA/690/2021 stands **Allowed**.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

KS

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)